

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.

ORDER

In pursuance of directions contained in the minutes of meeting of the State Court management System Committee dated 29th May, 2018, 860 cases/ MCD Challans (as per list attached) pending in the Court of Ms. Neeti Suri Mishra, Metropolitan Magistrate, Central District are hereby withdrawn and assigned to the Court of Sh. Kapil Kumar, Metropolitan Magistrate, Central District for disposal in accordance with law with immediate effect.

Ahlmad of the transferor Court will send the cases/MCD Challans immediately to the transferee Court and the list of cases/MCD Challans transferred be notified to the public to avoid any inconvenience to the public/litigants/lawyers and prosecution.

Girish Kathpalia
06.9.19
(Girish Kathpalia)
District & Sessions Judge (HQs)
Delhi. *by*

No. 66971-991 3(4)MM/Gaz./2019 Delhi, Dated the 06 SEP 2019

Copy forwarded for information and necessary action to :-

01. The Registrar General, High Court of Delhi, New Delhi.
02. The Chief Metropolitan Magistrate, Central District, Delhi.
03. The Officers concerned.
04. The Administrative Civil Judge, Central District, Delhi.
05. Th Sr. Admn. Officer Judl./Administrative Officer Judl. Filing Section and Administration Branch, Tis Hazari Courts, Delhi.
06. The Reader to the District & Sessions Judge (HQs), Delhi.
07. The Commissioner of East/North/South Delhi Municipal Corporation.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Secretaries of Delhi Bar Association, Delhi/ New Delhi.
10. The Web-Site Committee (English/Hindi), Tis Hazari Delhi to notify the transfer list on web-site immediately.
11. The PRO, Tis Hazari Courts, Delhi.

by
District & Sessions Judge (HQs)
Delhi.